CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 10/RC/2013


Date of Hearing : 17.9.2013

Coram : Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : Shamunur Sugars Ltd.

Respondents : Karnataka Power Transmission Co. Ltd. and others

Parties present : Shri H.C.Venketesh, SSL
Shri C.V.Kotrebashree, SSL

Record of Proceedings

None was present on behalf of the respondents.

2. The representative of the petitioner submitted that Writ Petition filed by the SLDC, Karnataka and KPTCL before the Hon’ble High Court of Karnataka is still pending and requested to adjourn the matter sine die.

3. The Commission directed to adjourn the matter sine die with liberty to the petitioner to approach the Commission after disposal of the matter by Hon’ble High Court of Karnataka.

By order of the Commission,

Sd/-
(T. Rout)
Chief (Law)